

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:23  
ANSWERED ON:22.07.2003  
LAHORE BUS SERVICE  
ALE NARENDRA;PUTTASWAMY GOWDA

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that Lahore-Delhi Bus has started operating;
- (b) if so, the details in this regard; and
- (c) the steps taken by the Union Government to ensure that the unwanted elements from Pakistan do not disappear after entering India?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF LOK SABHA STARRED QUESTION NO. 23 DUE FOR ANSWER ON 22.7.2003.

(a) & (b): Yes, Sir. The Delhi-Lahore Bus Service has resumed operation from 11th July, 2003. From the Indian side, the bus is being operated by Delhi Transport Corporation (DTC) and from the Pakistan side the bus is being operated by Pakistan Tourism Development Corporation (PTDC). The days of operation of the bus service are Tuesday, Wednesday, Friday and Saturday.

(c): The steps taken by the Union Government to ensure that unwanted elements from Pakistan do not disappear after entering India, inter alia, include the following:-

i The visa is given for specific places. The number of places that a Pak national can visit has been reduced from existing 12 to 3 w.e.f. 20.5.2003;

ii A temporary permit is issued to him (if his stay is more than 14 days) and copies of this are sent to all the District Superintendents of Police of the places to be visited by the Pak visa holder;

iii Pak visa holder is required to report to the District Superintendent of Police of the place of his first visit and subsequent places of visit within 24 hours where he is given a regular residential permit specifying the permitted period of his stay. The Pak visa holder is required to intimate his intended departure to another place in India/return to his country to the District Superintendent of Police 24 hours in advance;

iv The checkpost of entry and exit and the mode of his travel are also specified on the visa and he has to seek permission for change in any of these;

v A system of 100% pre-verification for Pakistani visa applicants and their Indian sponsors has been introduced since January 2002;

vi Pak nationals entering India on visitor visa are not being allowed the facility of extension of their visas w.e.f. 20.5.2003.